

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF MADHYA PRADESH, JABALPUR

**SCHEDULE OF
SPECIAL TRAINING PROGRAMME FOR JUDICIAL OFFICERS OF BANGLADESH : PHASE II**

21.02.2020 to 27.02.2020

Friday 21.02.2020	Phase II of Training - Arrival at State Judicial Academy and Rest				
	SESSION – I (10:30 AM – 11:30 AM)			SESSION – III (2:30 PM – 4.00 PM)	SESSION – IV (4.30 PM onwards)
Saturday 22.02.2020	Inauguration of the Programme Criminal Laws and Procedures: Recent Developments and Precedents. (IPC, CrPC and Preventive Detention Laws – By Hon’ble Shri Justice Atul Sreedharan, High Court of M.P.	Jurisprudence of Circumstantial Evidence – By Shri Anil Khare, Senior Advocate, High Court of M.P., Jabalpur	L U N C H	The Process of Trial on Civil Cases: Best Practices – By Shri Atul Awasthy, Advocate, High Court of M.P.	Civil Laws and Procedure: Recent Developments – By Shri Mohd. Ali, Advocate, High Court of M.P.
Sunday 23.02.2020	Crime Against Women: Law and Practice – By Ms. Shobha Menon, Senior Advocate, High Court of M.P., Jabalpur	Injunctions: Law and Practice & Civil Disputes: Interlocutory Applications – By Shri Yashpal Singh Deputy Director, MPSJA	B R E A K	Emerging Issues in IPR related disputes – By Prof. (Dr.) Ghayur Alam, Professor, NLIU, Bhopal	Alternative Dispute Resolution and Plea-Bargaining – By Prof. (Dr.) Ghayur Alam, Professor, NLIU, Bhopal
Monday 24.02.2020	Protection of Child Rights: Procedure while dealing with child in conflict with law Contd..... – By Dr Bino Thomas Asst. Professor, NIMHANS, Bengaluru	Protection of Child Rights: Procedure while dealing with child in conflict with law – By Dr Bino Thomas Asst. Professor, NIMHANS, Bengaluru		Simulation Exercises – By Officers of the Academy	Principles of Interpretation of Contracts – By Hon’ble Shri Justice Vijay Kumar Shukla, High Court of M.P.

	SESSIONS – I & II (10:30 AM – 1:30 PM)			SESSIONS – III & IV		
Tuesday 25.02.2020	Study Tour – Visit of High Court (Witnessing Court hearing)		L U N C H	(3.00 PM – 4.15 PM) Visit of Judicial Section, Central Library and Museum of the High Court (Short Break from 4.15 PM to 4.30 PM)		
		(4:30 PM onwards) Interaction with the Judges of Bangladesh – Hon’ble the Chief Justice & Hon’ble Companion Judges of the High Court <i>(followed by tea)</i>				
	SESSIONS – I & II (10:30 AM – 1:30 PM)			B R E A K	SESSION – III (2:30 PM – 4.15 PM)	SESSION – IV (4.45 PM onwards)
Wednesday 26.02.2020	Visit of the District Court Complex at Jabalpur & Witnessing Court proceedings of the District Court				The Process of Trial of Criminal Cases – By Director, MPSJA	T E A B R E A K
Thursday 27.02.2020	SESSION – I (10:30 AM – 11:30 AM)	T E A	SESSION – II (12.00 Noon – 1:30 PM)	Valedictory Session		
	Environmental Laws: Legal Developments and Challenges – By Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai	B R E A K	Role of the District Judiciary in Protection of Forest, Wildlife and Bio diversity – By Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai			
Friday 28.02.2020	DEPARTURE TO BANGLADESH					

NOTE : Reporting time in MPSJA is 10:00 AM.

DIRECTOR